

Annexure-5														
Name of the Corporate Debtor: Universal Commodity Exchange Limited; Date of Commencement of Liquidation: 10-06-2026 (Intimation received by the Liquidator on 18-06-2026); List of Creditors as on: 24-06-2026														
List of Operational Creditors (Government Dues)														
(Amount in ₹)														
Sl No	Details of Claimant		Details of Claims received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	whether lien/attachment removed? (Yes/No)	% share in total amount of claims admitted					
1				NIL	NIL	NA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA
		Total		-	-				0.00%			-	0	
## Note - CoC has been constituted in terms of amendment in the (Liquidation Process) Regulations, 2016, dated 01-06-2026.														

